

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**I.A. NO. 542 OF 2017 IN
APPEAL NO. 205 OF 2017
& IA NO. 543 OF 2017**

Dated: 24th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Simhapuri Energy Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Matrugupta Mishra
Mr. Hemant Singh
Ms. Shikha Ohri
Mr. Nishant Kumar

Counsel for the Respondent (s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

ORDER

List the I.A. No. 542 of 2017 for hearing on **25.07.2017**. Interim order to continue till then.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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